

FAX : 0532-2400149

REGISTERED / AD

CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL,
38, MG Marg Civil Lines, Old Red Building, Allahabad-211001
EXCISE APPEAL BRANCH

Dated: 29/06/2016

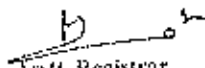
To

Appellant as per address in table below

Respondent as per address in table below

Final Order No. A/70295/2016-EX(DD) dated 27/06/2016

I am directed to transmit herewith a certified copy of order passed by the Tribunal under section 35-C(1) of the Central Excise and Salt Act, 1944.


Asstt. Registrar

Application	Appeal	Name and Address of Appellant
1	6/MISC/70296/2016 E/55240/2014	COMMISSIONER OF CUSTOMS(PREVENTIVE)- LUCKNOW HALL NO.3... 5TH FLOOR, KENDRIYA BHAWAN, SECTOR-11, ALIGANJ, LUCKNOW, UTTAR PRADESH
		Name and Address of Respondent
2		SARJOO SAHKARI CHINI MILS LTD BELRAYAN, LAKHIMPUR UP

Copy To

3 Advocates / Consultant(s):

VIKRANT KACKRIA, ADV
SCF-55, 2ND FLOOR, SECTOR 8,
PUNCHKULA,
HARYANA, PANCHKULA,
HARYANA

4 Bar Association, CESTAT, ALLAHABAD

5 Director Publications, Customs, Excise, I.P. Estate, Delhi

6 M/s Centax Publications Pvt. Ltd., 1512-B, Bhishm Pitamah Marg, New Delhi-3

7 Company Law Institute of India Pvt. Ltd., No.2 (old no.36), Vaidyanagar Street, T. Nagar, Chennai-17

8 Taxman's Allied Service Pvt. Ltd., 59/32, New Rohtak Road, New Delhi-110005

9 Easy Service Tax Online Dot Com Pvt. Ltd., 407A, Ecom Mall, Satellite Road, Ahmedabad-15

10 LAWCRUX Advisors Pvt. Ltd., LAW House, I-8, Sector-30, Faridabad 121003 (Haryana)

11 TaxIndiaOnline.com Pvt. Ltd., 2nd Floor, Vasant Arcade, Vasant Kunj, New Delhi - 110070

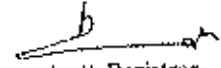
12 Mark Professional Services Pvt. Ltd., 108, Everest Block, Aditya Enclave, Hyderabad - 38

13 The ICFAI Society, 52, Nagarjuna Hills, Panjagutta Hyderabad-500082

14 M/S Knowledge Processing Pvt. Ltd. (taxmanagementindia.com), FF-19, 1st Floor, Cross River Mall, CBD

Ground, Near Karkardooma Court, Delhi-110032

15 C.D.R. 16 Office Copy 17 Guard File


Asstt. Registrar

**CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL,
REGIONAL BENCH: ALLAHABAD**

DIVISION BENCH

**E/Misc/70296/2016
Appeal No. E/55240/2014-EX(DB),**

Dated of Hearing/decision: 27/6/2016

C.C.E. & S.T.-Lucknow

Appellant

Vs.

Sarjoo Sahkari Chini Mills Ltd.

Respondent

Appearance:

Present for the Appellant: Shri D.K. Deb (Assistant Commissioner) A.R.

Present for the Respondent: None

**Coram: Hon'ble Shri Anil Choudhary, Member (Judicial)
Hon'ble Shri Anil G. Shakkarwar, Member (Technical)**

Final Order No. 70295/2016

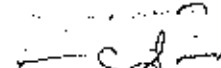
Per: Anil Choudhary



Appeal disposed of as withdrawn under litigation policy as prayed
in Miscellaneous Application No.70296/2016, without entering into
merits.

(Dictated and pronounced in the open Court)


**(ANIL G. SHAKKARWAR)
MEMBER (TECHNICAL)**


**(ANIL CHOUDHARY)
MEMBER (JUDICIAL)**

(K. Gupta)

प्रमाणित प्रतिलिपि / Certified True Copy

12.7
राज्यपाल भवन / Asstt. Registrar
राज्यपाल, जयपुर नगरपालिका
अतिर अधिकारी / (C.E.S.T.A.T.)
38, W.I. Rd., JAYPUR-211001
38, M. G. ROAD, ALLAHABAD-201001